

29.

18.11.2002

MA-2555/2002 In  
OA-2722/2002

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Present: Shri M.C.Dhingra, learned counsel for the  
applicant

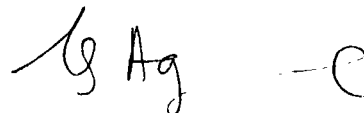
Learned counsel of the applicant has been heard.

We have perused the Original Application, i.e. OA  
No.2722/2002. Keeping in view the relief claimed therein,  
it is obvious that in the order passed by this Tribunal  
dated 21.10.2002 in paragraph-3 there is a typographical  
mistake and instead of the year 1995, it is directed that  
it be read as 1985.

MA-2555/2002 is disposed of.



(V.K. Majotra)  
Member (A)



(V.S. Aggarwal)  
Chairman

cc.